-				Form-1					
		List	of cases e-filed d	luring the month of Octo	ber, 2024				
Sr No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name		Advocate Mobile number	Advocate E-mail Id	Date of Registraton	Date of e- filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	High Court of Bombay at Goa	North Goa	-	-	-	-	-	-	-
2	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa	-	-	-	-	-	-	-
3	Court of the District Judge-1 & Addl. Sessions Judge Court, Mapusa	North Goa	-	-	-	-	-	-	-
4	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	-	-	-	-	-	-	-
5	The Senior Civil Judge,& JMFC 'B' Court, Panaji	North Goa	-	-	-	-	-	-	-
6	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	-	-	-	-	-	-	-
7	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	-	-	-	-	-	-	-
8	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	-	-	-	-	-	-	-
9	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	-	-	-	-	-	-	-
10	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	-	-	-	-	-	-	-
11	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	-	-	-	-	-	-	-
12	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	-	-	-	-	-	-	-
13	The Senior Civil Judge,& JMFC '1st Addl' Margao	South Goa	-	-	-	-	-	-	-
14	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	-	-	-	-	-	-	-
15	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	-	-	-	-	-	-	-

			Form-2				
	List of cases in whic	h e-Payment	of Court fees was	made during the month	of October,	2024	
Sr No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of registration	Date of e- Payment court fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court of Bombay at Goa	North Goa	-	-	-	-	-
1	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa	-	-	-	-	-
2,	Court of the District Judge-1 & Addl. Sessions Judge Court. Mapusa	North Goa	-	-	-	-	-
3	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	-	-	-	-	-
4	The Senior Civil Judge,& JMFC 'B' Court, Panaji	North Goa	-	-	-	-	-
5	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	-	-	-	-	-
6	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	-	-	-	-	-
7	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	-	-	-	-	-
	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	-	-	-	-	-
9	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	-	-	-	-	-
10	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	-	-	-	-	-
11	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	-	-	-	-	-
	The Senior Civil Judge,& JMFC '1st Addl' Margao	South Goa	-	-	-	-	-
13	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	-	-	-	-	-
14	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	-	-	-	-	-

			Form-3				
Sr No.	List of cases in which Ele	<u>ctronic Servi</u> District	ce of Process has Case No.	taken place during the m Petitioner Name Vs. Respondent Name		b <u>er, 2024</u> Date of registraton	Date of electronic service of
							process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court of Bombay at Goa	North Goa	-	-	-	-	-
2	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa	-	-	-	-	-
3	Court of the District Judge-1 & Addl. Sessions Judge Court. Mapusa	North Goa	-	-	-	-	-
4	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	-	-	-	-	-
5	The Senior Civil Judge,& JMFC 'B' Court, Panaji	North Goa	-	-	-	-	-
6	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	-	-	-	-	-
7	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	-	-	-	-	-
8	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	-	-	-	-	-
9	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	-	-	-	-	-
10	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	-	-	-	-	-
	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	-	-	-	-	-
12	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	-	-	-	-	-
	The Senior Civil Judge,& JMFC '1st Addl' Margao	South Goa	-	-	-	-	-
14	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	-	-	-	-	-
15	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	-	-	-	-	-

			Form-4			
	List of Total no of cas	es randomiv a	allocated during the	month of October.		
Sr No.	Court	District	Court Name	Court No.	Case type	Case count (No of cases randomly allocated
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court of Bombay at Goa	North Goa	-	-	-	-
2	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa	District Judge-1, Panaji	-	-	-
3	Court of the District Judge-1 & Addl. Sessions Judge Court. Mapusa	North Goa	District Judge-1, Mapusa	-	-	-
4	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	A' Panaji	-	-	-
5	The Senior Civil Judge,& JMFC 'B' Court, Panaji	North Goa	B' Panaji	-	-	-
6	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	A' Mapusa	-	-	-
7	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	B' Mapusa	-	-	-
8	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	A' Bicholim	-	-	-
9	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	A' Ponda	-	-	-
10	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	Court of the District Judge-1 & Addl. Sess. Judge, Margao	-	-	-
11	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	-	-	-
12	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	The Senior Civil Judge, & CJM 'A' Court, Margao	-	-	-
13	The Senior Civil Judge,& JMFC '1st Addl' Margao	South Goa	The Senior Civil Judge,& JMFC '1st Addl' Margao	-	-	-
14	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	The Senior Civil Judge, & JMFC 'A' Court, Vasco	-	-	-
15	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	The Senior Civil Judge, & JMFC 'A' Court, Quepem	-	-	-

			Form-5				
Sr No.		<u>Case Manage</u> District	ement Hearing was Case No.	held during the month Petitioner Name Vs. Respondent Name		2024 Date of registration	Date of case management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court of Bombay at Goa	North Goa	COMAP/1/2018	ASIA STEEL & METALS LTD., THR POA, SATISH CHANDE VS INSPECTORATE E GREFFITH INDIA PVT. LTD & ANR	ADV. SHIVAN DESAI	17-07-18	05-09-24
2	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa	-	-	-	-	-
3	Court of the District Judge-1 & Addl. Sessions Judge Court, Mapusa	North Goa	-	-	-	-	-
4	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	-	-	-	-	-
5	The Senior Civil Judge,& JMFC 'B' Court, Panaji	North Goa	-	-	-	-	-
6	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	-	-	-	-	-
7	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	-	-	-	-	-
8	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	-	-	-	-	-
9	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	-	-	-	-	-
10	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	-	-	-	-	-
11	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	-	-	-	-	-
12	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	-	-	-	-	-
13	The Senior Civil Judge,& JMFC '1st Addl' Margao	South Goa	-	-	-	-	-
14	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	-	-	-	-	-
15	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	-	-	-	-	-

			<u> </u>		Form-6								
Sr No.	Court	District	Case No.	<u>ested Commercial case</u> Petitioner Name Vs. Respondent Name	s disposed du Advocate	ring the mont Date of registration	Whether Urgent Relief was sought and pre- Institution Mediation did not take place (Yes/No)	Date of decision	Days for Disposal	Nature of disposal (contested/ settled)	Date of execution of degree	No. of days for execution of Degree from date of Decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	High Court of Bombay at Goa	North Goa	-	-	-	-	-	-	-	-	-	-	-
2	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa	-	-	-	-	-	-	-	-	-	-	-
3	Court of the District Judge-1 & Addl. Sessions Judge Court, Mapusa	North Goa	-	-	-	-	-	-	-	-	-	-	-
4	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	-	-	-	-	-	-	-	-	-	-	-
5	The Senior Civil Judge,& JMFC 'B' Court, Panaji	North Goa	COMS 13/20/B	Umakant Rama Adconkar V/s Arun Umakant Adconkar	S. Sarmalkar	44113	Nil	45587	1475	Settled by filing consent terms	-	-	-
6	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	COMS NO 1/2024	M/s. Ketan Construction Ltd. V/s. Goa Tilari Irrigation Developers Corporation	Adv. J. Rajpurohit for plaintiff Adv. A. Bandodkar for	40275	No	45587	14 years 6 months 15 days	contested	-	-	Specific relief
7	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	-	-	-	-	-	-	-	-	-	-	-
8	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	-	-	-	-	-	-	-	-	-	-	-
9	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	-	-	-	-	-	-	-	-	-	-	-
10	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	-	-	-	-	-	-	-	-	-	-	-
11	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	-	-	-	-	-	-	-	-	-	-	-
	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	-	-	-	-	-	-	-	-	-	-	-
13	The Senior Civil Judge,& JMFC '1st Addl' Margao	South Goa	-	-	-	-	-	-	-	-	-	-	-
	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	COM5/25/2020	M/s Vaibhav Shipping Private Ltd vs M/s S M Niryat Pvt Ltd	Adv Zeller C De Souza vs Adv. Mr. O. Thakur	21.10.2020	No	05.10.2024	1445	Contested	-	-	Section 6 of Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts
15	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	-	-	-	-	-	-	-	-	-	-	-

			Form-7			
Sr No.	Summary of Co	<u>mmercial Cas</u> District	es during the montl Total Number of cases pending on the 1st day of the month of October, 2024	h of October, 2024 Total Number of cases instituted during the month of October, 2024	Total Number of cases disposed during the month of October,	Total number of cases pending at the end of the month of October, 2024
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court of Bombay at Goa	North Goa	5	0	0	5
2	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa	1	0	0	1
3	Court of the District Judge-1 & Addl. Sessions Judge Court, Mapusa	North Goa	5	2	0	7
4	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	48	0	0	48
5	The Senior Civil Judge,& JMFC 'B' Court, Panaji	North Goa	46	0	1	45
6	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	39	1	1	39
7	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	40	0	0	40
8	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	15	0	0	15
9	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	13	2	2	13
	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	1	0	0	1
11	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	1	0	0	1
12	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	25	0	0	25
13	The Senior Civil Judge,& JMFC '1st Addl' Margao	South Goa	11	0	0	11
14	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	20	0	1	19
15	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	12	2	0	14

			Form-6(i)				
	List of cases received for Pre-Ins Name of mediation centre (For example , DLSA or Main Mediation Centre Mumbai)	titution Media Total number of applications pending on the 1st day of the month of October, 2024	Total number of applications received during the month October, 2024	<u>during the month of (</u> Total number of cases settled during the month of October, 2024	Total Number of non- starter cases during the month of October,	Total number of application pending pending at the end of the month of October, 2024	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
1	High Court Mediation Monitoring Sub Committee at Goa	-	-	-	-	-	
	North Goa District Legal Services Authority, Panaji	7	0	0	0	7	
	South Goa District Legal Services Authority, Margao	-	-	-	-	-	

	Form-6(ii)														
				1	Mediation data	on Ouaterly B	asis October, 20	24							
Sr No.	Name of the authority	No. of application received by authority	Nature of applicant	party			applications disposed off	No. of applications referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per rule					
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
(1)	(2)	(3)	(4)	(5)	(6)	(7)		(8)				(9)	(10)	(11)	(12)
1	High Court Mediation Monitoring Sub Committee at Goa	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2	North Goa District Legal Services Authority, Panaji	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3	South Goa District Legal Services Authority, Margao	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Porvorim

Date: 13/11/2024